

II		(A)									
Operational Creditors-Contractors/Suppliers/Consultants - FORM C Received											
The Public Announcement called for submission of proof of claims from Operational Creditors in FORM C as stipulated in Regulation 17. Till 26.11.2020 the undersigned Liquidator has received the claims from the following Operational Creditors of the Corporate Debtor.											
Sr. No	Name	Identification Number, if any	Claimant (Secured/unsecured/contingent)	Amount Claimed			Amount Admitted			Proofs Admitted or Rejected in Part, and the Proofs Wholly Rejected	
				Principal (a)	Interest + Expenses (b)	Total (a+b)	Principal (a)	Interest + Expenses (b)	Total (a+b)		
1	Madya Pradesh Road Development Corporation Limited	CIN: U45203MP2004SGC 016758	Unsecured	8,95,65,763.00	2,58,62,943.00	11,54,28,706.00	5,70,61,199.00	2,58,42,954.00	8,29,04,153.00	Partly Admitted	
2	Axis Trustee Services Limited	CIN: U74999MH2008PLC 182264	Unsecured	2,95,000.00	25,148.00	3,20,148.00	2,95,000.00	25,148.00	3,20,148.00	Fully Admitted	
3	Valecha Engineering Limited	CIN: L74210MH1977PLC 019535	Unsecured	23,28,50,502.00	-	23,28,50,502.00	23,28,50,502.00	-	23,28,50,502.00	Fully Admitted	
<b>Total</b>				<b>32,27,11,265.00</b>	<b>2,58,88,091.00</b>	<b>34,85,99,356.00</b>	<b>29,02,06,701.00</b>	<b>2,58,68,102.00</b>	<b>31,60,74,803.00</b>		